

PUBLIC ANNOUNCEMENT
BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI BENCH AT NEW DELHI
CP (IB)-894(ND)2019

IN THE MATTER OF:
RAM NIVAS AND SONS

...PETITIONER

VERSUS

PALM DEVELOPERS PRIVATE LIMITED ...CORPORATE DEBTOR
FOR THE ATTENTION OF THE STAKEHOLDERS AND CREDITORS OF
PALM DEVELOPERS PRIVATE LIMITED
RELEVANT PARTICULARS

1.	Name of Corporate Debtor	PALM DEVELOPERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23 August 2013
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45300DL2013PTC256843
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 1, Ground Floor Kilkori, Maharani Bagh South Delhi DL 110065
6.	Address of Project office	Meghdutam Encore GH-05, SC-1, adjoining Tech Zone IV, Greater Noida, UP – 201 306
7.	Insolvency commencement date in respect of corporate debtor	27/01/2020
8.	Name and registration number of the insolvency professional (appointed as interim resolution professional by Hon'ble NCLT vide its order dated 13 th July 2021)	Krit Narayan Mishra IBBI/IPA-001/IP-P00441/2017-18/10784
9.	Address and e-mail to be used for correspondence with the interim resolution professional	29A, DDA SFS Flats, Pocket 1, Sector 7 Dwarka, New Delhi – 110075 ip.cirp.palmdevelopers@gmail.com
10.	Relevant Forms for filing the claim	https://ibbi.gov.in/home/downloads

The creditors of Palm Developers Private Limited are hereby informed that the undersigned has been appointed as the interim resolution professional in place of Mr. Manoj Kumar Singh, vide order dated 13.07.2021 of the Hon'ble National Company Law Tribunal. The stakeholders and creditors of Palm Developers Private Limited are requested to communicate with the undersigned regarding the ongoing CIRP of the corporate debtor at the email address and office address provided above. Also, the stakeholders and creditors, who have not submitted their claim, in pursuance of public notice dated 31.01.2020, may submit their claims with proof, as per law, with the undersigned.

Date: 29/07/2021

Place: New Delhi

Sd/- Krit Narayan Mishra

Name and Signature of Interim Resolution Professional

